

1980 को ससद् भवन के सामने एक प्रदर्शन करना था ;

(ख) क्या उक्त प्रदर्शन को विकल करने के लिए रेलवे सुरक्षा बल प्रशासन ने रेलवे प्रोटेक्शन फोर्स एसोसिएशन के सदस्यों को छुट्टी तथा रेलवे पास जू देने के प्रादेश जारी कर दिये थे ;

(ग) क्या रेलवे बोर्ड के चरमन के निर्देशों पर, आल इण्डिया रेलवे प्रोटेक्शन फोर्स एसोसिएशन के पदाधिकारियों को एक कार के अंदर उनको 18—सूत्री मार्गों पर उतरने के बगैर ही अन्तिम निर्णय करने का आदेश किया था; और

(घ) क्या उक्त मार्गों पर अन्तिम रूप से निर्णय कर लिया गया है; और यदि नहीं तो इसके क्या कारण हैं ?

रेल मंत्रालय तथा संप्रदाय कार्य विभाग में उपमंत्री ( श्री मल्लिकार्जुन ) :

(क) जो हा। लोकप्रति प्रस्तावित प्रदर्शन स्थगित कर दिया गया था ।

(ख) जो, हा। यह देखने के लिए कि वर्तमान बल में और प्रशासनिक हित में भी कोई अप्रिय घटना न हो ।

(ग) रेल सुरक्षा बल के जवानों के प्रतिनिधियों और रें 0 सु 0 ब 0 के महानिरोक्षक के बीच अनौपचारिक बातचीत के दौरान प्रतिनिधियों को सूचित किया गया था कि उर ही बहाया मार्गों पर रेलवे बोर्ड द्वारा विचार किया जा रहा है और बहाया मुहों के बारे में शरले दो से तीन महीने के भीतर अन्तिम निर्णय कर लिये जाने के प्रयास किये जाएंगे ।

(घ) रेल सुरक्षा बल के जवानों को बहाया मार्गों के बारे में वित्तीय तथा अन्य तंगियों को ध्यान में रखते हुए, गुण-दोष के आधार पर अन्य सम्बन्धित मंत्रालयों के परामर्श से रेल मंत्रालय द्वारा विचार किया जा रहा है ।

#### Allotment of wagons

5249. SHRI AMAR ROY

PRADHAN : Will the Minister of RAILWAYS be pleased to state:

(a) the steps which Government have been taken to stop irregularities and malpractices prevalent in the allotment of wagons ; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS : ( SHRI MALLIKARJUN ) (a) to ensure that allotment of wagons is done strictly

according to priority and serial a number of indent resgistered, a Wagon Priority Register is maintained at all goods loading points. The Vigilance Commercial and Operating departments of Indian Railways conduct preventive and surprise checks to see that there are no irregularities and malpractices in allotment of wagons and loading is not done in violation of quotas via various points and frestrictions in force. Whenever cases of malpractices and irregularities are detected suitable disciplinary action is taken against the staff found responsible. If any lacuna is found in rules and procedures they are modified to prevent causes of malpractices. whenever specific complaints are received regarding malpractices and irrregularities, thorough investigation are made and corrective action is taken. Special drives are also launched to cover varios aspects of coruption including malpractices and irregularities in allotment of wagons.

(b) Does not arise.

### **Quality Control in Production of Ayurvedic Medicines**

5250. SHRI P. K. KODIYAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any quality control in regard to production of ayurvedic medicines ;

(b) if so, what is the machinery for effecting quality control ;

(c) whether ayurvedic medicines and preparations used by the C.G.H.S dispensaries are of standard quality; and

(d) if so, how the standard is determined before purchase of these mdicines and preparations ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) :

(a) and (b). Quality control in the cases of Avurvedic Medicines is exercised on the basis of taste colour and consistency by the Ayurvedic Physicians.

(c) Yes.

(d) As per quality control mentioned in reply to part (a) & (b) above.

### **Steps to provide Modern Medical Facilities in Rural Areas**

5251. SHRI P. K. KODIYAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) what steps have been taken to provide modern medical facilities in the rural areas :

(b) whether there has been any improvement in the medical facilities in the rural areas as a result of these steps ; and

(c) if so, to what extent ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND ) : (a) to (c). The medical facilities in the rural areas are provided through the infrastructure of Upgraded a Primary Health Centres. Primary Health Centres, Rural Dispensaries, Sub-centres as well as through the implementation of the various national Programme and schemes. e.g. Reorientation of Medical Education, Schemes, Multipurpose Workers Scheme, Traditional Birth Attendants Training Schemes, Community Health Volunteers' Schemes etc.

As on 1-4-80, 5499 Primary Health Centres were functioning in the country. 600 primary Health Centres are proposed to be added during the 6th Five Year Plan.